

C. A. T. Bench, JAIPUR

Date of Order	Orders CP 27/93 in OA 423/89
<u>7-12-93</u>	<p>None present on behalf of the both parties.</p> <p>On attached with R.P on 14/12/93</p> <p>The Hon'ble Bench comprising of Hon'ble V.C. and Hon'ble Mr.B.B.Mahajan, Member (Admn.) not formed today. Be listed before that Bench for direction on 15-12-93.</p> <p>(V.K.Bawa) Dy. Registrar.</p>
<u>15/12/93</u>	<p>Mr. R.N. Mehta - Counsel for applicant.</p> <p>Mr. Manish Bhandari - Counsel for respondents.</p> <p>The order has been complied with and therefore notices are discharged.</p>
	<p><u>B. B. Mahajan</u> (B. B. Mahajan) Member (Adm.)</p> <p><u>D. L. Mehta</u> (D. L. Mehta) Vice-Chairman</p> <p>Carry out &amp; the app. cl &amp; up cl. cl</p> <p><u>10.11</u> <u>D. L. Mehta</u> <u>8</u></p>